

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1063
ANSWERED ON:28.11.2006
CONVERT INDUSTRIAL HOUSES TO SEZS
Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether some industrial houses have demanded the Government to include additional industrial activities under the industrial institutions established by them and convert them into Special Economic Zones;
- (b) if so, the facts thereof;
- (c) the names of the industrial houses which have made the said demand till now; and
- (d) the details of the demands on which a decision has been taken?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

(a) Yes Sir.

(b) to (d): A request was received for conversion of Unnao Industrial area in Uttar Pradesh to Special Economic Zone . However, since the SEZ Act, 2005 and SEZ Rules, 2006 require the land to be vacant at the time of application for establishment of SEZ and as such the request for conversion was not accepted.